

DIVISION BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1093(KB)2020
IA(COMPANIES.ACT)/181(KB)2023,
IA(COMPANIES.ACT)/186(KB)2023,
IA(COMPANIES.ACT)/22(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	MANOJ KUMAR SAHU VS PALI HILLS BREWERIES PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Turab Ali Kazmi, Adv. : For Petitioners
Mr. Utkarsh Singh, Adv.
Ms. Hardik Kukreja, Adv.

Mr. Abhrajit Mitra, Sr. Adv. : For R2-R5
Mr. Vikram Wadehra, Adv.

Ms. Shruti Singhanian, FCS : For R6

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Post this matter on **11/7/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**